

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 226/16	TP 84/17	For hearing	433(e)/ 433(f)	Bharti Airtel Ltd. Vs Comfort HomesInn (B'lore) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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23 - **PUNITHKUMARS**
9739025452

Petitioner

Punith Kumar

ORDER

Counsel for Petitioner is present. He requested time to file original copy of service of notice served on the Corporate Debtor. List it on 06/03/2018.

Ashok
Member (T)

Murali
Member (J)